

that in case of States where hill transport subsidy is being provided under RPDS the actual transportation cost of the foodgrains would be met by the Central Government.

(b) to (d) According to the guidelines of the scheme expenditure on conversion of foodgrains into cooked food, such as remuneration for cooks/helpers is eligible for coverage under the poverty alleviation scheme of the Ministry of Rural Development. On the basis of discussions with Education Secretaries, State/U.Ts have been advised that teachers should not be called upon to devote time for cooking hot meals in the schools at the expense of their primary duty of teaching.

Initial reports from a few States indicate that the Mid-day Scheme has had a positive impact in attracting children to schools.

Bridges in M.P.

5662. SHRI SUNDER LAL PATWA : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the total number of bridges over National Highways in Madhya Pradesh which have collapsed during each of the last three years;

(b) the number of bridges out of them repaired and the time by which the remaining bridges are likely to be repaired; and

(c) The total expenditure likely to be incurred on the repairing works ?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) :

(a) Year	Number
1994-95	1
1995-96	Nil
1996-97	1

(b) 1994-95 :- One span of arch bridge (Maccha) on NH-6

1995-96 NIL

1996-97 : The bridge at NEWAJ river in Km.23/8-10 on NH-12

(c) Yearwise expenditure incurred on the repair works is as follows :

1994-95	Rs. 14.38 lakhs.
1995-96	Rs. Nil
1996-97	Rs. 39.42 lakhs.

[Translation]

Rajiv Gandhi Mission

5663. SHRI FAGGAN SINGH KULESTE : Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether all the schemes being run under Rajiv Gandhi Mission in Madhya Pradesh have since been implemented;

(b) whether all the districts of Madhya Pradesh have been included in this scheme;

(c) if so, the number and the names of such districts and amount provided from 1996 till date district-wise; and

(d) whether employment is being given to labourers under this scheme and the details of criteria fixed in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI CHANDRADEO PRASAD VARMA) : (a) Implementation of the Schemes under Rajiv Gandhi National Drinking Water Mission including Accelerated Rural Water Supply Programme (ARWSP) is a continuous process of completion of earlier schemes and taking up of new schemes.

(b) Yes, Sir.

(c) The number and the names of districts and amount spent under the Accelerated Water Supply Programme (ARWSP) during April to September, 1996 are given in the statement. Districtwise details are monitored on quarterly basis.

(d) Rural Water supply is not an employment generating Programme and therefore Employment given to labourers is not worked at the level of the Central Government.

Statement

(Rupees in Lakh)

Sl. No.	District	Expenditure incurred during the year upto September 1996 (ARWSP)
1	2	3
1.	Bhopal	28.86
2.	Raisen	39.60
3.	Sehore	56.68

1	2	3
4.	Rajgath	29.39
5.	Vidisha	48.43
6.	Betual	22.67
7.	Hoshangabad	36.26
8.	Indore	15.48
9.	Khandwa	17.37
10.	Dhar	33.59
11.	Jhabua	28.44
12.	Khargone	27.83
13.	Ujjain	53.29
14.	Ratlam	23.51
15.	Mandsore	58.58
16.	Dewas	29.32
17.	Shajapur	27.17
18.	Gwalior	21.95
19.	Datiya	11.91
20.	Guna	20.65
21.	Shivpuri	42.09
22.	Morena	70.06
23.	Bhind	52.82
24.	Sagar	26.65
25.	Damoh	27.31
26.	Chhatarpur	07.99
27.	Panna	25.99
28.	Tikamgaph	22.42
29.	Powa	85.17
30.	Satna	49.80
31.	Shahdol	17.56
32.	Sidhi	54.66
33.	Jabalpur	139.48
34.	Narsingnour	45.38
35.	Balaghat	69.42
36.	Manda	30.03
37.	Senoi	34.23

1	2	3
38.	Chhindwara	26.65
39.	Raipur	108.49
40.	Durg	23.30
41.	Rajnandgaon	26.88
42.	Bilaspur	57.87
43.	Surguja	35.78
44.	Raigarh	29.23
45.	Bastar	69.27
Total		1791.71

[English]

Burns Ward

5664. SHRI K.S. RAYADU :

SHRI L. RAMANA :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of the Government has been drawn to the news item captioned "low priority to burns ward" in the 'Hindustan Times' dated November 8, 1996;

(b) if so, the facts of the matter reported therein; and

(c) the reaction of the Government thereto ?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):
(a) and (b) In the News-item, it has inter-alia been alleged that low priority is being given to the Burns Wards in the hospitals in Delhi and there was lack of preparedness during Diwali festival for burns patients.

(c) In Central Government hospitals namely, Dr. R.M.L. Hospital and Safdarjung Hospital, the Burns Ward is not given low priority. The Government has in fact taken several steps for upgrading the Burns Ward of Safdarjung Hospital such as sanctioning procurement of essential equipments; creation of posts of various categories; and sanctioning of various civil/electrical works; renovation to toilets; remodelling and augmentation of water supply; improving of sewerage system of Burns Ward; and providing air conditioners in ICU & disaster room and 37 window type air conditioners in various other areas of the Burns Ward.